

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH AT KOLKATA
ORIGINAL JURISDICTION
O.A. NO. 64 OF 2024**

IN THE MATTER OF:

News item titled "Order restrains illegal
mining. quarrying" appearing in
The Shillong Times dated 06.01 .2024

....Applicant

Versus

Meghalaya State Pollution Control Board & Ors.

...Respondents

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Place:- New Delhi

Dated: 12.09.2024

Through:



[Avijit Mani Tripathi]
Advocate for the Respondent No.2 & 3/State of Meghalaya
B-17, 3rd Floor, Jangpura Extension
New Delhi-110014
Mob. No. 9958537705
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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH AT KOLKATA**

ORIGINAL JURISDICTION

O.A. NO. 64 OF 2024

IN THE MATTER OF:

News item titled "Order restrains illegal
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The Shillong Times dated 06.01.2024

... Applicant

Versus

Meghalaya State Pollution Control Board & Ors.

... Respondents

**ACTION TAKEN REPORT ON BEHALF OF RESPONDENT
NOS.2 AND 3 – STATE OF MEGHALAYA**

I, R. Nainamalai, IFS, the Secretary to the Government of
Meghalaya, Forest and Environment Department, having office at the
Secretariat, Shillong, Meghalaya – 793 001, do hereby solemnly affirm
and state as under:

- That I am presently posted as the Secretary to the Government of
Meghalaya, Forest and Environment Department. Being conversant
with the facts and records of the present case in my official
capacity, I am competent and authorized to swear this affidavit on
behalf of both Respondent Nos.2 and 3.

S. L. Instrument No 32
Date 12.09.2024

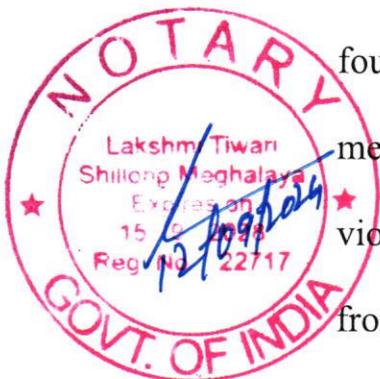


Secretary
to the Govt. of Meghalaya
Forest & Environment Department

2. That the present action taken report is being filed in continuation with the reply affidavit filed on behalf of the answering Respondents on 26.07.2024 and it is most respectfully prayed that the content thereto may kindly be treated as part and parcel of the present affidavit and repetition is being avoided for sake of brevity.
3. That it is most respectfully submitted that as earlier submitted in affidavit dated 26.07.2024 closure notices have been issued to all the violators and their operations have been closed. At the outset it is further submitted that a high-level meeting chaired by the Chief Secretary, Government of Meghalaya with all concerned State officials and Police authorities have taken place subsequent to order dated 29.07.2024 and the present affidavit is being filed to place on record the action taken pursuant thereto till date.

It is most respectfully prayed that the action is still ongoing and some more time may please be granted to file a comprehensive action taken report qua action taken against all the violators.

4. That in the affidavit dated 26.07.2024 the number of violators found during the raids conducted by the District Task Force was mentioned and this Hon'ble Tribunal sought details of each violator along with quantity of illegal stone and boulder seized from them. The details in tabular form are being placed on record



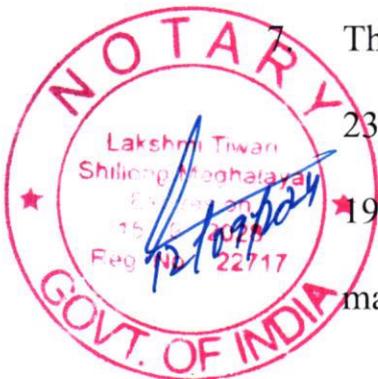
[Signature]
Secretary
to the Govt. of Meghalaya
Forest & Environment Department

in tabular form with this affidavit. A copy of the information containing name of violator and quantity of stones/boulders seized from them is annexed herewith and marked as **ANNEXURE R/1**.

5. That offence reports have been drawn against the 33 violators total amount of fine/compounding fee received from the violators till date amounts to Rs. 1,72,920/- (Rupees One Lakh Seventy-Two Thousand Nine Hundred Twenty). A table containing details of each offence report is annexed herewith and marked as **ANNEXURE R/2**.

6. That it is further most respectfully submitted that since all the offences under the are punishable with maximum sentence of less than seven years of imprisonment, as per the law laid down and directions issued by the Hon'ble Supreme Court in the case of *Satender Kumar Antil v. Central Bureau of Investigation* (2022) 10 SCC 51, no arrests have been made till date and process laid down under Section 41A of the CrPC (Section 35 of the Bhartiya Nagarik Suraksha Sanhita) is being followed in all cases.

That further the offences have been compounded under Section 23A of the Mines and Minerals (Development and Regulation) Act, 1957 (MMDR Act) and for that reason also no arrests have been made.



8. That the names of all the violators have been forwarded to the Meghalaya State Pollution Control Board vide letter dated 06.09.2024 for calculation and imposition of the Environmental compensation for damaging the environment. A copy of letter of Govt. of Meghalaya to MSPCB dated 06.09.2024 is annexed herewith and marked as **ANNEXURE R/3**.
9. That it is most respectfully submitted that the incidences of illegal mining have steeply declined in the State of Meghalaya in the recent past with continuous proactive measures undertaken by the State. It is further submitted that as and when the reports or information regarding any illegal mining/quarrying/transportation of illegal minerals is received by the State immediate action is being initiated against the culprits by closing the illegal activity and initiating appropriate criminal proceedings against them.
10. That it is thus most respectfully prayed that the above information may please be taken on record and the application may kindly be disposed of with appropriate orders which may be passed by this Hon'ble Tribunal.

It is prayed accordingly.




DEPONENT

Secretary
to the Govt. of Meghalaya
Forest & Environment Department

VERIFICATION:

Verified on this 12th day of September 2024 that the content of the above affidavit is true and correct to the best of my knowledge and belief based on official records of the Government of Meghalaya and that nothing is false and nothing material is concealed therefrom.

Identified by:

(A. Thungwa, Advocate)
Shillong


DEPONENT
Secretary
to the Govt. of Meghalaya
Forest & Environment Department

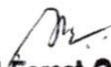
Solemnly Affirmed before me this _____
on 12.09.2024 The deponent is identified
By A. Thungwa, Advocate
I Certify that the content of the Affidavit
are read over and Explained to the Deponent
_____ verified the same before me


Lakshmi Tiwari
Notary Public
Govt of India



Sl No.	Name of Violators	Quantity of seized minerals (Boulder stone) in Cu.m
1	Shri. Delhi Thabah, Lyngdoh Sohiong, East Khasi Hills District.	14.5
2	Shri. Robertson Kurbah, Mawlai, Shillong	18
3	Shri. Storel Kurbah, Mawmaram, East Khasi Hills District.	17
4	Smti. Santina Diengdoh, Sohphoh, Mawmaram, East Khasi Hills District.	16.5
5	Smti. Sarojini Thabah, Umsaw, Sohiong, East Khasi Hills District.	16
6	Shri. Teiskhemlang Nongbri, Umphyrnai, East Khasi Hills District.	11
7	Smti. Wanphyrmailang Wankhar Laitkor, East Khasi Hills District.	14
8	Shri. Bawanshwa Kharkongor, Umphyrnai, East Khasi Hills District.	2
9	Shri. Shemlang Kharkongor, Umphyrnai, East Khasi Hills District.	12
10	Shri. Kroswel Kharkongor, Lamlyer, East Khasi Hills District.	10
11	Shri. Lamphrang Kharkongor, Lamlyer, East Khasi Hills District.	6
12	Shri. Jral Rynjah, Laitkor Kynton U Mon, East Khasi Hills District.	2
13	Shri. Tyngshain Mawrie, Lad Nongkrem, East Khasi Hills District.	6
14	Shri. William Wankhar, Lamlyer, East Khasi Hills District.	4
15	Smti. Marlin Mynlong, Umphyrnai, East Khasi Hills District.	4
16	Shri. Syrpailang Lawai, Laitkor, East Khasi Hills District.	2
17	Shri. Baskhemlang Lyngdoh, Smit, East Khasi Hills District.	1
18	Shri. Rotan Wankhar, Lamlyer, East Khasi Hills District.	1
19	Shri. Hillbok Wankhar, Umphyrnai, East Khasi Hills District.	5
20	Shri. Elbingstone Mawkhiew, Umphyrnai, East Khasi Hills District.	4
21	Shri. Pher Warbah, Nongkrem, East Khasi Hills District.	14
22	Shri. Chesterfield Kharkongor, Umphyrnai, East Khasi Hills District.	7

23	Shri. Lamsting Myllong, Umphyrnai, East Khasi Hills District.	9
24	Shri. Charlester Nongdhar, Umphyrnai, East Khasi Hills District.	16
25	Shri. Korningstar Mawlong, Umphyrnai, East Khasi Hills District.	15
26	Shri. Khrawbok Khongwar, Umphyrnai, East Khasi Hills District.	12
27	Shri. O. Nongspung, Wahkdait, East Khasi Hills District.	9
28	Shri. Robert S. Nongrum, Madanrting, East Khasi Hills District.	8
29	Smti. Aquila Mawrie, Wahkdait, East Khasi Hills District.	2.5
30	Smti. Rita Kharkongor, Wahkdait, East Khasi Hills District.	6
31	Shri Franky Mukhim, Madanrting, East Khasi Hills District.	7
32	Shri. Elbistar Kharkongor, Jyntah, Umkhen River, East Khasi Hills District.	10
33	Smti. Icylyne Pyngrope, Madanrting, East Khasi Hills District.	10
	Total =	291.5


Divisional Forest Officer
 East Khasi Hills & Ri-Bhoi (T) Division
 Shillong

ANNEXURE R/2

Sl No.	Name of Violators	Who are the Persons running the illegal Mines	Quantity of minerals illegally mined	Action taken against each violators as per MMDR Act 1975 as applicable to minor minerals such as sand, limestone etc.,	Environmental compensation computed against the illegal miners and recovery of the same	Whether the offenders have been arrested	Remarks
1	Shri. Delhi Thabah, Lyngdoh Sohiong, East Khasi Hills District.	Shri. Delhi Thabah, Lyngdoh Sohiong, East Khasi Hills District.	Boulder stone = 14.50 Cu.m	Offence has been drawn against the offender vide Offence Report No. PR/1 of 2024-25 Dt. 06.09.2024 and the same has been compounded .	Information has been shared with the MSPCB, Shillong for issuing of EC and recovery of the same.	The offence has been compounded so no arrest has been made	
2	Shri. Robertson Kurbah, Mawlai, Shillong	Shri. Robertson Kurbah, Mawlai, Shillong	Boulder stone = 18 Cu.m	Offence has been drawn against the offender vide Offence Report No. PR/2 of 2024-25 Dt. 06.09.2024 and the same has been compounded .	Information has been shared with the MSPCB, Shillong for issuing of EC and recovery of the same.	The offence has been compounded so no arrest has been made	
3	Shri. Storel Kurbah, Mawmaram, East Khasi Hills District.	Shri. Storel Kurbah, Mawmaram, East Khasi Hills District.	Boulder stone = 17 Cu.m	Offence has been drawn against the offender vide Offence Report No. PR/3 of 2024-25 Dt. 06.09.2024 and the same has been compounded .	Information has been shared with the MSPCB, Shillong for issuing of EC and recovery of the same.	The offence has been compounded so no arrest has been made	

4	Smti. Santina Diengdoh, Sohphoh, Mawmaram, East Khasi Hills District.	Smti. Santina Diengdoh, Sohphoh, Mawmaram, East Khasi Hills District.	Boulder stone = 16.50 Cu.m	Offence has been drawn against the offender vide Offence Report No. PR/4 of 2024-25 Dt. 06.09.2024 and the same has been compounded.	Information has been shared with the MSPCB, Shillong for issuing of EC and recovery of the same.	The offence has been compounded so no arrest has been made	
5	Smti. Sarojini Thabah, Umsaw, Sohiong, East Khasi Hills District.	Smti. Sarojini Thabah, Umsaw, Sohiong, East Khasi Hills District.	Boulder stone = 16 Cu.m	Offence has been drawn against the offender vide Offence Report No. PR/5 of 2024-25 Dt. 06.09.2024 and the same has been compounded .	Information has been shared with the MSPCB, Shillong for issuing of EC and recovery of the same.	The offence has been compounded so no arrest has been made	
6	Shri. Teiskhemlang Mawrie, Umphyrnai, East Khasi Hills District.	Shri. Teiskhemlang Mawrie, Umphyrnai, East Khasi Hills District.	Boulder stone = 11 Cu.m	Offence has been drawn against the offender vide Offence Report No. SS/15 of 2024-25 Dt. 05.09.2024 and the same has been compounded.	Information has been shared with the MSPCB, Shillong for issuing of EC and recovery of the same.	The offence has been compounded so no arrest has been made	
7	Smti. Wanphyrnailang Wankhar Laitkor, East Khasi Hills District.	Shri. Smti. Wanphyrnailang Wankhar Laitkor, East Khasi Hills District.	Boulder stone = 14 Cu.m	Offence has been drawn against the offender vide Offence Report No. SS/16 of 2024-25 Dt. 05.09.2024 and the same has been compounded .	Information has been shared with the MSPCB, Shillong for issuing of EC and recovery of the same.	The offence has been compounded so no arrest has been made	

8	Shri. Bawanshwa Kharkongor, Umphyrnai, East Khasi Hills District.	Shri. Bawanshwa Kharkongor, Umphyrnai, East Khasi Hills District.	Boulder stone = 2 Cu.m	Offence has been drawn against the offender vide Offence Report No. SS/17 of 2024-25 Dt. 05.09.2024 and the same has been compounded .	Information has been shared with the MSPCB, Shillong for issuing of EC and recovery of the same.	The offence has been compounded so no arrest has been made	
9	Shri. Shemlang Kharkongor, Umphyrnai, East Khasi Hills District.	Shri. Shemlang Kharkongor, Umphyrnai, East Khasi Hills District.	Boulder stone = 12 Cu.m	Offence has been drawn against the offender vide Offence Report No. SS/18 of 2024-25 Dt. 05.09.2024 and the same has been compounded .	Information has been shared with the MSPCB, Shillong for issuing of EC and recovery of the same.	The offence has been compounded so no arrest has been made	
10	Shri. Kroswel Kharkongor, Lamlyer, East Khasi Hills District.	Shri. Kroswel Kharkongor, Lamlyer, East Khasi Hills District.	Boulder stone = 10 Cu.m	Offence has been drawn against the offender vide Offence Report No. SS/19 of 2024-25 Dt. 05.09.2024 and the same has been compounded .	Information has been shared with the MSPCB, Shillong for issuing of EC and recovery of the same.	The offence has been compounded so no arrest has been made	
11	Shri. Lamphrang Kharkongor, Lamlyer, East Khasi Hills District.	Shri. Lamphrang Kharkongor, Lamlyer, East Khasi Hills District.	Boulder stone = 6 Cu.m	Offence has been drawn against the offender vide Offence Report No. SS/20 of 2024-25 Dt. 05.09.2024 and the same has been compounded .	Information has been shared with the MSPCB, Shillong for issuing of EC and recovery of the same.	The offence has been compounded so no arrest has been made	

12	Shri. Jral Rynjah, Laitkor Kynton U Mon, East Khasi Hills District.	Shri. Jral Rynjah, Laitkor Kynton U Mon, East Khasi Hills District.	Boulder stone = 2 Cu.m	Offence has been drawn against the offender vide Offence Report No. SS/21 of 2024-25 Dt. 05.09.2024 and the same has been compounded .	Information has been shared with the MSPCB, Shillong for issuing of EC and recovery of the same.	The offence has been compounded so no arrest has been made	
13	Shri. Tyngshain Mawrie, Lad Nongkrem, East Khasi Hills District.	Shri. Tyngshain Mawrie, Lad Nongkrem, East Khasi Hills District.	Boulder stone = 6 Cu.m	Offence has been drawn against the offender vide Offence Report No. SS/22 of 2024-25 Dt. 05.09.2024 and the same has been compounded .	Information has been shared with the MSPCB, Shillong for issuing of EC and recovery of the same.	The offence has been compounded so no arrest has been made	
14	Shri. Willian Wankhar, Lamlyer, East Khasi Hills District.	Shri. Willian Wankhar, Lamlyer, East Khasi Hills District.	Boulder stone = 4 Cu.m	Offence has been drawn against the offender vide Offence Report No. SS/23 of 2024-25 Dt. 05.09.2024 and the same has been compounded.	Information has been shared with the MSPCB, Shillong for issuing of EC and recovery of the same.	The offence has been compounded so no arrest has been made	
15	Smti. Marlin Mynlong, Umphyrnai, East Khasi Hills District.	Smti. Marlin Mynlong, Umphyrnai, East Khasi Hills District.	Boulder stone = 4 Cu.m	Offence has been drawn against the offender vide Offence Report No. SS/24 of 2024-25 Dt. 05.09.2024 and the same has been compounded .	Information has been shared with the MSPCB, Shillong for issuing of EC and recovery of the same.	The offence has been compounded so no arrest has been made	

16	Shri. Syrpailang Lawai, Laitkor, East Khasi Hills District.	Shri. Syrpailang Lawai, Laitkor, East Khasi Hills District.	Boulder stone = 2 Cu.m	Offence has been drawn against the offender vide Offence Report No. SS/25 of 2024-25 Dt. 05.09.2024 and the same has been compounded .	Information has been shared with the MSPCB, Shillong for issuing of EC and recovery of the same.	The offence has been compounded so no arrest has been made	
17	Shri. Baskhemlang Lyngdoh, Smit, East Khasi Hills District.	Shri. Baskhemlang Lyngdoh, Smit, East Khasi Hills District.	Boulder stone = 1 Cu.m	Offence has been drawn against the offender vide Offence Report No. SS/26 of 2024-25 Dt. 05.09.2024 and the same has been compounded .	Information has been shared with the MSPCB, Shillong for issuing of EC and recovery of the same.	The offence has been compounded so no arrest has been made	
18	Shri. Rotan Wankhar, Lamlyer, East Khasi Hills District.	Shri. Rotan Wankhar, Umphyrnai, East Khasi Hills District.	Boulder stone = 1 Cu.m	Offence has been drawn against the offender vide Offence Report No. SS/27 of 2024-25 Dt. 05.09.2024 and the same has been compounded .	Information has been shared with the MSPCB, Shillong for issuing of EC and recovery of the same.	The offence has been compounded so no arrest has been made	
19	Shri. Hillbok Wankhar, Umphyrnai, East Khasi Hills District.	Shri. Hillbok Wankhar, Umphyrnai, East Khasi Hills District.	Boulder stone = 5 Cu.m	Offence has been drawn against the offender vide Offence Report No. SS/28 of 2024-25 Dt. 05.09.2024 and the same has been compounded .	Information has been shared with the MSPCB, Shillong for issuing of EC and recovery of the same.	The offence has been compounded so no arrest has been made	

20	Shri. Elbingstone Mawkhiew, Umphyrnai, East Khasi Hills District.	Shri. Elbingstone Mawkhiew, Umphyrnai, East Khasi Hills District.	Boulder stone = 4 Cu.m	Offence has been drawn against the offender vide Offence Report No. SS/29 of 2024-25 Dt. 05.09.2024 and the same has been compounded .	Information has been shared with the MSPCB, Shillong for issuing of EC and recovery of the same.	The offence has been compounded so no arrest has been made	
21	Shri. Pher Warbah, Nongkrem, East Khasi Hills District.	Shri. Pher Warbah, Nongkrem, East Khasi Hills District.	Boulder stone = 14 Cu.m	Offence has been drawn against the offender vide Offence Report No. SS/30 of 2024-25 Dt. 05.09.2024 and the same has been compounded.	Information has been shared with the MSPCB, Shillong for issuing of EC and recovery of the same.	The offence has been compounded so no arrest has been made	
22	Shri. Chesterfield Kharkongor, Umphyrnai, East Khasi Hills District.	Shri. Chesterfield Kharkongor, Umphyrnai, East Khasi Hills District.	Boulder stone = 7 Cu.m	Offence has been drawn against the offender vide Offence Report No. SS/31 of 2024-25 Dt. 05.09.2024 and the same has been compounded .	Information has been shared with the MSPCB, Shillong for issuing of EC and recovery of the same.	The offence has been compounded so no arrest has been made	
23	Shri. Lamsting Myllong, Umphyrnai East Khasi Hills District.	Shri. Lamsting Myllong, Umphyrnai East Khasi Hills District.	Boulder stone = 9 Cu.m	Offence has been drawn against the offender vide Offence Report No. SS/32 of 2024-25 Dt. 05.09.2024 and the same has been compounded .	Information has been shared with the MSPCB, Shillong for issuing of EC and recovery of the same.	The offence has been compounded so no arrest has been made	

24	Shri. Charlester Nongdhar, Umphyrnai, East Khasi Hills District.	Shri. Charlester Nongdhar, Umphyrnai, East Khasi Hills District.	Boulder stone = 16 Cu.m	Offence has been drawn against the offender vide Offence Report No. SS/33 of 2024-25 Dt. 05.09.2024 and the same has been compounded.	Information has been shared with the MSPCB, Shillong for issuing of EC and recovery of the same.	The offence has been compounded so no arrest has been made	
25	Shri. Korningstar Mawlong, Umphyrnai, East Khasi Hills District.	Shri. Korningstar Mawlong, Umphyrnai, East Khasi Hills District.	Boulder stone = 15 Cu.m	Offence has been drawn against the offender vide Offence Report No. SS/34 of 2024-25 Dt. 05.09.2024 and the same has been compounded .	Information has been shared with the MSPCB, Shillong for issuing of EC and recovery of the same.	The offence has been compounded so no arrest has been made	
26	Shri. Khrawbok Khongwar, Umphyrnai, East Khasi Hills District.	Shri. Khrawbok Khongwar, Umphyrnai, East Khasi Hills District.	Boulder stone = 12 Cu.m	Offence has been drawn against the offender vide Offence Report No. SS/35 of 2024-25 Dt. 05.09.2024 and the same has been compounded .	Information has been shared with the MSPCB, Shillong for issuing of EC and recovery of the same.	The offence has been compounded so no arrest has been made	
27	Shri. O. Nongspung, Wahkdait, East Khasi Hills District.	Shri. O. Nongspung, Wahkdait, East Khasi Hills District.	Boulder stone = 9 Cu.m	Offence has been drawn against the offender vide Offence Report No. SS/36 of 2024-25 Dt. 05.09.2024 and the same has been compounded .	Information has been shared with the MSPCB, Shillong for issuing of EC and recovery of the same.	The offence has been compounded so no arrest has been made	

28	Shri. Robert S. Nongrum, Madanrting, East Khasi Hills District.	Shri. Robert s. Nongrum, Madanrting, East Khasi Hills District.	Boulder stone = 8 Cu.m	Offence has been drawn against the offender vide Offence Report No. SS/37 of 2024-25 Dt. 05.09.2024 and the same has been compounded.	Information has been shared with the MSPCB, Shillong for issuing of EC and recovery of the same.	The offence has been compounded so no arrest has been made	
29	Smti. Aquila Mawrie, Wahkdait, East Khasi Hills District.	Smti. Aquila Mawrie, Wahkdait, East Khasi Hills District.	Boulder stone = 2.5 Cu.m	Offence has been drawn against the offender vide Offence Report No. SS/38 of 2024-25 Dt. 05.09.2024 and the same has been compounded .	Information has been shared with the MSPCB, Shillong for issuing of EC and recovery of the same.	The offence has been compounded so no arrest has been made	
30	Smti. Rita Kharkongor, Wahkdait, East Khasi Hills District.	Smti. Aquila Mawrie, Wahkdait, East Khasi Hills District.	Boulder stone = 6 Cu.m	Offence has been drawn against the offender vide Offence Report No. SS/39 of 2024-25 Dt. 05.09.2024 and the same has been compounded .	Information has been shared with the MSPCB, Shillong for issuing of EC and recovery of the same.	The offence has been compounded so no arrest has been made	
31	Shri Franky Mukhim, Madanrting, East Khasi Hills District.	Shri Franky Mukhim, Madanrting, East Khasi Hills District.	Boulder stone = 7 Cu.m	Offence has been drawn against the offender vide Offence Report No. SS/40 of 2024-25 Dt. 05.09.2024 and the same has been compounded.	Information has been shared with the MSPCB, Shillong for issuing of EC and recovery of the same.	The offence has been compounded so no arrest has been made	

32	Shri. Elbistar Kharkongor, Jyntah, Umkhen River, East Khasi Hills District.	Shri. Elbistar Kharkongor, Jyntah, Umkhen River, East Khasi Hills District.	Boulder stone = 10 Cu.m	Offence has been drawn against the offender vide Offence Report No. SS/41 of 2024-25 Dt. 05.09.2024 and the same has been compounded .	Information has been shared with the MSPCB, Shillong for issuing of EC and recovery of the same.	The offence has been compounded so no arrest has been made	
33	Smti. Icylyne Pyngrope, Madanrting, East Khasi Hills District.	Smti. Icylyne Pyngrope, Madanrting, East Khasi Hills District.	Boulder stone = 10 Cu.m	Offence has been drawn against the offender vide Offence Report No. SS/42 of 2024-25 Dt. 05.09.2024 and the same has been compounded .	Information has been shared with the MSPCB, Shillong for issuing of EC and recovery of the same.	The offence has been compounded so no arrest has been made	


Divisional Forest Officer
 East Khasi Hills & Ri-bhoi (T) Division
 Shillong.



GOVERNMENT OF MEGHALAYA
DEPARTMENT OF FORESTS & ENVIRONMENT
OFFICE OF THE DIVISIONAL FOREST OFFICER: EAST KHASI HILLS
RIBHOI TERRITORIAL DIVISION: SHILLONG



NO.KH/ 1/235/EKH/ 2791

Dated Shillong, the 6th /Sept/2024

To,

The Chairman,
Meghalaya State Pollution Control Board
Shillong.

Sub: *Original Application no.150/2024, News item titled "Order restrains illegal mining, quarrying" appearing The Shillong Times dated 06.01.24.*

Sir,

With reference to the subject cited above, I am enclosing herewith the Name of violators for which offence has been drawn by this office at Sohiong, Mawblei and Umphyrnai areas for favour of your perusal. Environmental Compensation may kindly be processed from your end.

This is for favour of your information and necessary action.

Enclosed : As above

Yours faithfully,


Divisional Forest officer
East Khasi Hills & Ri – Bhoi (T) Division,
Shillong.



Avijit Mani Tripathi <avijitmani@gmail.com>

O.A. 64/2023- Report for State of Meghalaya

1 message

Avijit Mani Tripathi <avijitmani@gmail.com>
To: enatoli sema <enatoli@gmail.com>

13 September 2024 at 09:58

Ma'am,
PFA the copy of report being filed on behalf of State of Meghalaya in the captioned case.

Regards,
Avijit Mani Tripathi
Advocate on Record
Supreme Court of India
B 17, Fourth Floor, Jangpura Extension
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